

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PACT)(CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. 5415-5461-C/Comp./RADC/ND/2021

Dated, 7th February, 2022

Sub: Digital Distribution of the eCertificates to the Master Trainers-Invitation & Link-08.02.2022 at 5.00 PM

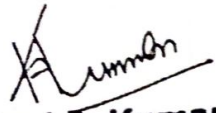
E mail received from Sh Abhilash Malhotra Joint Registrar (Judicial)/Central Project Coordinator (CPC) High Court of Delhi, wherein the link web link received from the Hon'ble e-Committee, Supreme Court of India wherein it has been directed to share the invitation for the Digital Distribution of the eCertificates to the Master Trainers to be held on Feb 8, 2022 at 05:00 PM, with all the Principal District Judges & Judicial officers of the District Judiciary.

In the Email it is request to place the same before learned Principal District Judges and learned Judicial Officers and Link for joining the virtual function.

Link <https://m.youtube.com/watch?v=GvyP3wVMaQ8&feature=youtu.be>

The above Email is circulated digitally for information to:

1. All Ld. Judicial Officers posted at Rouse Avenue Court Complex, New Delhi.
2. Website Committee, Central District, Tis Hazari Courts, Delhi to upload the same on the Official Website.
3. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.
4. Reader to the undersigned.


(Harish Kumar)
Officer In-charge (Computers)
Rouse Avenue District Court
New Delhi.

Invitation



The e-Committee of the Supreme Court of India

Invites you for the

Digital Distribution of the eCertificates to the Master Trainers

by **Dr Justice Dhananjaya Y Chandrachud,**

Judge, Supreme Court of India and Chairperson, e-Committee.

On 8 February, 2022 at 5.00 PM

The Virtual function will be live on the YouTube channel of the e-Court Services India. Click to watch live

<https://m.youtube.com/watch?v=GvyP3wVMaQ8&feature=youtu.be>

Justice R C Chavan

Vice-Chairperson

Mr Atul M Kurhekar

Member - Processes

Mr Ramesh Babu

Member - Project Management

Ms R Arulmozhi Selvi

Member - Human Resources

Mr Kuldeep Singh Kushwah

Member – Systems

Programme

- 05.00 PM **Opening remarks**
Ms R Arulmozhiselvi
Member - Human Resources, eCommittee.
- Special Address**
- 05.03 PM Mr Justice Amreshwar Pratap Sahi (Retd.)
Director, National Judicial Academy.
- 05.06 PM Mr Barun Mitra,
Secretary, Department of Justice, Government of India.
- 05.10 PM **Digital Distribution of the eCertificates to the Master Trainers
& Keynote address**
Dr Justice Dhananjaya Y Chandrachud,
Judge, Supreme Court of India and Chairperson, e-Committee
- 05.27 PM **Vote of thanks**
Justice R.C.Chavan,
Vice-Chairman, eCommittee, Supreme Court of India

(Note: During the virtual function the Chairperson, eCommittee will formally inaugurate the Digital Distribution of the e-certificates to the Master Trainers. The Digital certificates will be sent to the respective High Courts from where they will be handed over to all the Master trainers (Advocates, Judicial officers, Court Staff)